

RAJYA SABHA

Wednesday, the 1th May, 1969/the 17th
Vaisakha, 1891 (Saka)

The House met at eleven of the
clock, THE DEPUTY CHAIRMAN in the
Chair.

ORAL ANSWERS TO QUESTIONS

LAW TO REGULATE SINGING OF NATIONAL ANTHEM

•3. SHRI CHITTA BASU : Will the
Minister of HOME AFFAIRS be pleased to
state:

(a) whether there is any law. Central or
State, under which the authorities can take
action against persons who refuse to honour
national anthem or cause obstruction during
its singing; and

(b) if not, whether Government proposed
to enact a law in view of some recent
incidents in the States of Tamil nadu and
Orissa ?

THE MINISTER OF HOME AFFAIRS
(SHRI Y. B. CHAVAN) :

(a) No, Madam.

(b) Government propose to introduce
legislation which would provide inter alia
punishment for persons, who intentionally
prevent the singing of the National Anthem or
cause obstruction to any assembly engaged in
such singing.

SHRI CHITTA BASU : May I
know whether it is a fact that the national
anthem could not be sung on the occasion of
the World Hindu Conference held in Patna on
March 29-31 due to the insistence of the
Shanka-racharya of Puri in the presence of the
Union Minister of Civil Aviation and Tourism
and if so what steps Government have so far
taken and also whether they have got any
report with regard to the conduct of the
particular Union Minister ?

† Transferred from the 28th April, 1969. 1—7
RSS/69

SHRI Y. B. CHAVAN : It is not
true that the national anthem was not sung.
The national anthem was sung.
Shankaracharya according to Press reports—I
have not got any further information about
it—took objection to that and he left the
place. This is what I am told about it.

SHRI D. THENGARI : Madam, will the
Government take this opportunity to clarify
the position that Jana Gana Mana was
originally composed by Gurudev not in praise
of George V but only for the mother land?

SHRI Y. B. CHAVAN : May I ask the hon.
Member a counter question? Does he accept
this interpretation of Shankaracharya? It is
absolutely wrong to say that it was composed
for George V. It was meant as a national song.
I think the hon. Member really speaking
should take this idea to the people in the Jana
Sang and not try to placate somebody who has
taken a wrong position.

SHRI S. A. KHAJA MOHIDEEN: May I
know from the hon. Minister whether any
incident involving disrespect to the national
anthem happened in Tamil Nadu and if so
may I know the name of the person or persons
who dishonoured the national anthem and
how, when and where?

Secondly, may I ask the hon. Minister
whether he is aware of the fact that the Chief
Minister of Tamil Nadu, Mr. Karunanidhi, has
refuted the allegation regarding disrespect to
the national anthem and has declared that no
one in Tamil Nadu showed disrespect to the
national anthem?

SHRI Y. B. CHAVAN: Madam, I know
that certain incident took place in Tamil Nadu
and about it some discussion was held in the
Tamil Nadu Legislative Assembly as well.
The point there was that after the national

anthem was sung some Tamil national song was sung. That was the impropriety and in the discussion in the Tamil Nadu Assembly the Chief Minister, Mr. Karunanidhi, conceded that this was an impropriety and that nothing should be sung after the national anthem. I think when he has taken the correct position we need not attach much importance to that incident.

SHRI CHITTA BASU : May I know from the hon. Minister whether any suggestion has been mooted from any quarter with regard to change of the national anthem as it is today and if so what is the reaction of the Government to that?

SHRI Y. B. CHAVAN : I have not received any such suggestion and we are not going to consider any change.

हिन्दी में लिखी गयी पुस्तकें

* 178. श्री राम सहाय : क्या शिक्षा तथा युवा सेवा मंत्री यह बातने की कृपा करेंगे कि :

(क) राज्य सरकारों को क्षेत्रीय भाषाओं में पुस्तकें लिखवाने के लिए 32,47,828 रुपये की जो राशि आवंटित की गई थी, उसका उपयोग करके हिन्दी में कितनी और कौन-कौन सी पुस्तकें लिखी गई हैं; और

(ख) इन पुस्तकों के लेखक कौन हैं और लेखकों के चुनाव के लिए क्या प्रक्रिया अपनाई जाती है ?

BOOKS WRITTEN IN HINDI

*178. SHRI RAM SAHAI: Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state:

(a) the number and names of the books written in Hindi by utilising

the funds out of the amount of Rs. 32,47,828 allocated to the State Governments for writing books in regional languages ; and

(b) the names of the authors of these books and the procedure which is adopted in the selection of the authors ?]

शिक्षा तथा युवा सेवा मंत्रालय में राज्य मंत्री (श्री भक्त दर्शन) : (क) और (ख) संबंधित राज्य सरकारों से आवश्यक सूचना एकत्र की जा रही है और यथा समय सभा पटल पर रख दी जाएगी।

†[THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRI BHAKT DARSHAN) : (a) and (b) The necessary information is being collected from the State Governments concerned, and will be laid on the Table of the House in due course.]

श्री राम सहाय : क्या मैं माननीय मंत्री महोदय से जान सकूंगा कि यह जो 32,47,828 रुपये की रकम है, इसमें से किन्हीं प्रदेशों को कुछ एलाट किया गया या नहीं किया गया है और इन पुस्तकों को किस प्रकार से लिखाया जायेगा, इन पुस्तकों के सम्बन्ध में क्या क्या होगा और किस प्रकार से उनके बारे में क्या कार्यवाही की जायेगी इस सम्बन्ध में क्या कोई इंस्ट्रक्शन दिया गया है।

श्री भक्त दर्शन : महोदय, यह रकम 32 लाख नहीं 34,47,828 रुपये है और विभिन्न राज्यों को इसका वितरण कर दिया गया है, जिसमें से सबसे बड़ी रकम आंध्र प्रदेश को 10 लाख रुपया दिया गया है, बिहार को 5 लाख रुपया, मैसूर को 5 लाख रुपया, राजस्थान को 5 लाख रुपया, उत्तर प्रदेश को 2 लाख रुपया दिया गया है और इस प्रकार